

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1119
ANSWERED ON 29.07.2024**

Schemes for Development of Sports Infrastructure Facilities

**1119. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
SMT. SUPRIYA SULE:
SHRI NILESH DNYANDEV LANKE:
SHRI SANJAY DINA PATIL:
PROF. VARSHA EKNATH GAIKWAD:
DR. AMOL RAMSING KOLHE:
SHRI BAJRANG MANOHAR SONWANE:
SHRI AASHTIKAR PATIL NAGESH BAPURAO:
SHRI BHASKAR MURLIDHAR BHAGARE:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has been able to develop sports infrastructure in the country and if so, the steps taken in this regard;**
- (b) whether the Government is implementing various schemes for development of sports infrastructure facilities in the country and if so, the details thereof;**
- (c) whether the Government has any scheme to provide funds for development of existing sports infrastructure of cities and if so, the details thereof;**
- (d) whether the Government has any plans to develop any sports infrastructure in the State of Maharashtra and if so, the details thereof;**
- (e) whether the Government has any plans to provide financial assistance for development of sports infrastructure in schools along with the details of the projects under consideration in the State of Maharashtra; and**
- (f) the details of other steps taken by the Government to develop world class sports infrastructure in the country?**

ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }

(a) to (d) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. However, under the "Creation and Upgradation of Sports Infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country, including the State of Maharashtra.

Till date, this Ministry has sanctioned 343 sports infrastructure projects of various categories in various States/ UTs across the country, including in the State of Maharashtra. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country, including in the State of Maharashtra, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

(e) Ministry of Tribal Affairs is implementing the Central Sector Scheme of Eklavya Model Residential School (EMRS) from the year 2018-19 to provide quality education to the tribal children from Class VI to XII in their own environment. Under this Scheme, one EMRS has to be established in blocks having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). Accordingly, Ministry has set the target to set up 740 EMRSs across the country. Additionally, to encourage tribal students in sports and provide them with a platform to enhance their capabilities, Ministry has decided to set up 15 Centre of Excellence for Sports (CoE for Sports) in EMRSs.

Under the Samagra Shiksha Scheme of Ministry of Education, Sports and Physical Education component has been introduced for encouragement of Sports, Physical activities, Yoga, Co-curricular activities, etc. in schools. A provision has been made for Government schools for grant for sports equipment at the rate of Rs. 5000 for Primary Schools, Rs. 10,000 for upper primary schools and up to Rs. 25,000 for secondary and senior secondary schools per annum. During the Year 2023-24, an outlay of Rs. 812.42 Crore

has been approved under Sports Grant for Government Schools of all States/UTs.

Additionally, as part of the scheme supporting quality improvement, a composite school grant is provided annually to all government schools. These funds are used for the maintenance of playgrounds and the procurement of both consumable and non-consumable sports items.

(f) The Government has developed adequate sports infrastructure and world class training for sportspersons from all over the country, including the State of Maharashtra. This has been achieved through schemes such as Khelo India Scheme, Assistance to National Sports Federations, NSDF and Sports Promotional schemes of Sports Authority of India.
